

Seminar on Child Welfare**Home Guards**

1965. **Shri Vishwa Nath Pandey:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the seminar under the auspices of the Indian Council for Child Welfare held at Hyderabad in February, 1964 has suggested that the research programmes committees of the Planning Commission and the University Teachers Centres should give greater attention to child studies and research dealings with all aspects of child development and welfare; and

(b) if so, Government's reaction thereto.

The Minister of Education (Shri M. C. Chagla): (a) and (b). The Government of India have not received any such suggestion so far.

मंत्रियों और सरकारी पदाधिकारियों को मानदेय

१९६६. श्री प्रकाशवीर शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार के अन्तर्गत विभिन्न पदों पर कितने मंत्री और पदाधिकारी नाम मात्र मानदेय पर कार्य कर रहे हैं और उन के नाम क्या हैं ; और

(ख) उनमें से प्रत्येक को कितनी राशि मिल रही है ?

गृह-कार्य मंत्रालय में उपमंत्री (श्री ल० ना० मिश्र) : (क) तथा (ख). कोई भी मंत्री नाम मात्र मानदेय पर भारत सरकार के किसी पद पर कार्य नहीं कर रहे हैं ।

ऐसी विद्वितियों पर कार्य कर रहे अधिकारियों से सम्बन्धित जानकारी इकट्ठी की जा रही है, तथा समा पटल पर रख दी जाएगी ।

1967. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) the up-to-date strength of Home Guards in the country;

(b) whether any special consideration is given to strategic and disturbed border areas of the country in the matter of raising Home Guards; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) 3,26,701.

(b) and (c). As against the average strength of one company of 110 Home Guards for each Community Development Block in the Rural areas, an extra platoon, 35 strong, is to be raised in such blocks in the border areas. In the urban areas, however, Home Guards are to be raised at the uniform rate of one company of 110 men for every 25,000 of population.

Service Cadres

1968. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) the Union territories which have not yet formed State service cadres; and

(b) the reasons for the delay in their formation?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Among the Union territories which are under the administrative control of the Ministry of Home Affairs, Civil and Police Service cadres have not been formed for the following territories so far:

1. Andaman and Nicobar Islands.
2. Laccadive, Minicoy and Amindivi Islands.
3. Manipur.
4. Tripura.